

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. Company Petition/242/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: Ramesh Nanji Thakkar
V/s
Refrigeration & Electrical
Appliances (India) Private Limited

Section: 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Adv. Shanay Bafna appeared for the Petitioner. None has appeared for the Respondent. Registry is directed to issue court notice to the Respondent intimating the next date of hearing. Counsel for the Petitioner is directed to intimate the next date of hearing to the Respondent and file affidavit of service well before the next date of hearing. List the matter on **28.03.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)